

37

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2018	-	For compliance of objections	Rule 6 of I&B	M/s Gupshup Technology India Pvt Ltd Vs M/s Intrepid Online Retails Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------


1 **BIJU. TM**
7259006007


M/S. Gupshup Technology
India Pvt. Ltd.



ORDER

Counsel for Petitioner/Operational Creditor is present. He has filed one more memo seeking extension of time for compliance of objections. Time is extended finally on 19/02/2018.


Member (T)


Member (J)